

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3159
TO BE ANSWERED ON THE 08THAUGUST, 2023

FARMER PROTEST

3159. DR. K. JAYAKUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of days the farmers have protested against the three farm bills promulgated by the Government including their Delhi Border Protest;
- (b) the number of farmers who had died during the protest; and
- (c) the financial compensation provided by the Government to the families of the dead farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Ministry of Agriculture & Farmers Welfare has no record in this regard.

(b) & (c): The subject of compensation etc. to the families of the deceased farmers in the farmer's movement/ protest is with the concerned State Governments. No farmer died as a result of police action during the farmers' agitation.
